

Order Dated 07.03.2008

Coram : Hon'ble Shri C.R. Mohapatra, Member(A)

Mr. S.K. Ojha, Ld. Standing Counsel for the Railways appears and has filed the counter in the Court today after serving a copy on Mr. J. Sengupta, Ld. Counsel appears for the Applicant.

2. By filing a Memo Mr. J. Sengupta, Ld. Counsel for the Applicant prays for withdrawal of this case. Prayer is allowed and the Original Application is disposed of as withdrawn.

3. Send copies of this order to the Applicant and free copies of this order be handed over to the Ld. Counsels appearing for both the parties.



MEMBER (A)